

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2950**

Answered on Tuesday, August 19, 2025/ 28 Sravana, 1947 (Saka)

**National Infrastructure Pipeline**

2950 Shri S. Niranjan Reddy:

Will the Minister of Finance be pleased to state:

- (a) the number of infrastructure projects undertaken by Government under the National Infrastructure Pipeline (NIP) between 2020 and 2025;
- (b) whether Government has implemented a National Framework for Infrastructure Quality in each sector as recommended by the Task Force Report 2020 for NIP; and
- (c) if so, the details thereof, and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
**(SHRI PANKAJ CHAUDHARY)**

(a) to (c): The National Infrastructure Pipeline (NIP) Task Force was constituted to identify infrastructure projects, estimated investment and sources of financing. NIP was a whole of the Government exercise on a best effort basis. NIP was a dynamic pipeline in which projects, and its details were amended, added and deleted from time to time as per requirement of central ministries/state governments. Between FY 2019-20 to FY 2024-25, Central ministries/departments have initiated 9,978 NIP projects. In addition, the Task Force also gave many recommendations which included a National Framework for Infrastructure Quality. Different institutions, mechanisms, frameworks such as PM Gati Shakti National Master Plan, Project Monitoring Group, Pro-Active Governance and Timely Implementation (PRAGATI), Appraisal mechanisms (PPPAC, PIB, EFC, DIB, SFC), and Authorities (NHAI, AAI, Port Authorities etc.), and Regulators like Telecom Regulatory Authority of India (TRAI), Airport Economic Regulatory Authority (AERA) etc. perform some or all of the roles envisaged by the Task Force for the National Framework for the Infrastructure Quality.

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